

ORISSA HIGH COURT

FILING REPORT AS ON :21/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000069/2022	M/S. SPARSH HOSPITALS AND CRITICAL CARE PVT. LTD. VS DR. AKHILA MOHAN PATTNAIK	PRADYUMN DASH VS	// ()
2	BLAPL/0010435/2022	MANMATH SWAIN @ BUNA VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	MANCHESWAR P.S. /363 /2021 5TH ADDL.SESIONS JUDGE, BBSR(Khordha *) TR/0000486/2021
3	BLAPL/0010436/2022	TIHARU BHUE @ BADMUNDIA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PAIKMAL /165 /2022 ()
4	BLAPL/0010437/2022	RAMESH BEHERA VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	MAHANGA /116 /2022 ()
5	BLAPL/0010438/2022	MD. TABREJ @ MD. RINKU @ RINKU VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	PLANTSITE /355 /2022 ()
6	BLAPL/0010439/2022	DAYA KHILLO VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	SUNABEDA /157 /2021 ()
7	BLAPL/0010440/2022	LUCKY @ SK ABDUL ASIF VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BALASORE TOWN /130 /2022 ()
8	BLAPL/0010441/2022	GIRISEKHAR @ GIRISH SEKHAR BEHERA VS STATE OF ODISHA	NARAYAN PRASAD PARIJA VS	PHIRINGIA /91 /2022 ()
9	BLAPL/0010442/2022	SURA @ SURESH CHANDRA SAHOO VS STATE OF ODISHA	AMIT MOHAPATRA VS	MANCHESWAR P.S. /379 /2019 ()
10	BLAPL/0010443/2022	SATYARANJAN BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /204 /2019 ()
11	BLAPL/0010444/2022	SUBASH CHANDRA BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /204 /2019 ()

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12	BLAPL/0010445/2022	BIJAY MADI @ BIJAY MADHI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /24 /2021 () //
13	BLAPL/0010446/2022	BABAJI CHARAN SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	BALIANTA P.S. /354 /2022 () //
14	BLAPL/0010447/2022	RANJAN MOHANTY VS STATE OF ODISHA	S. SUDHANSU KUMAR SUBUDHI VS	KHANDAGIRI P.S. /458 /2022 () //
15	BLAPL/0010448/2022	SASHIKANT SINGH VS STATE OF ODISHA	KASHINATH PATTNAIK VS	/ /0 () //
16	BLAPL/0010449/2022	SHUKRU BISHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /76 /2022 () //
17	BLAPL/0010450/2022	ABAKASH SAMAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /151 /2022 () //
18	BLAPL/0010451/2022	SHIBA PRASAD KANPAN @ SIBA PRASAD KANPAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	GOLAMUNDA /162 /2022 () //
19	BLAPL/0010452/2022	RAMPAL SINGH @ RAMPAL VS STATE OF ODISHA	JNYANANANDA PANDA VS	MACHHKUND /27 /2021 () //
20	BLAPL/0010453/2022	TRINATH MAJHI VS STATE OF ODISHA	DIGAMBAR SETHI VS	TIKIRI /115 /2022 () //
21	BLAPL/0010454/2022	DURGA NANDU MISHRA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	JEYPORE SADAR /211 /2020 () //
22	BLAPL/0010455/2022	TAPAS DHALI VS STATE OF ODISHA	ARIJEET MISHRA VS	BHARATPUR PS /378 /2022 () //
23	BLAPL/0010456/2022	ISWAR MOHALIK	BHABANI SHANKAR DASPARIDA	SAHADEV KHUNTA /162 /2020

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		VS	VS	()
24	BLAPL/0010457/2022	STATE OF ODISHA BISHNU CHARAN SAHU	DINESH KUMAR PATRA	// VIGILANCE PS (BERHAMPUR) /21 /2022
		VS	VS	()
25	BLAPL/0010458/2022	STATE OF ODISHA(VIG.) SAROJ KUMAR JENA	TARA PRASAD MOHAPATRA	// BAISINGA /371 /2021
		VS	VS	()
26	BLAPL/0010459/2022	STATE OF ODISHA LOKNATH HARIJAN	NIHAR RANJAN SAHOO	// MATHILI /158 /2022
		VS	VS	()
27	BLAPL/0010460/2022	STATE OF ODISHA KARAN KUMAR BISWAL	PRAMODA KUMAR MISHRA	// / /0
		VS	VS	()
28	BLAPL/0010461/2022	STATE OF ODISHA KANTA MAJHI	SATYA NARAYAN MISHRA 4	// BODEN /96 /2020
		VS	VS	()
29	BLAPL/0010462/2022	STATE OF ODISHA RAJESWAR JENA	KURESH PRASAD DASH	// / /0
		VS	VS	()
30	BLAPL/0010463/2022	STATE OF ODISHA AKASH GUPTA	SIDHANT KUMAR JENA	// PATTAPUR (ASKA) /150 /2022
		VS	VS	()
31	BLAPL/0010464/2022	STATE OF ODISHA DHRUBA CHARAN PATRA	JAGRUTI BARIK	// BALICHANDRAPUR /317 /2022
		VS	VS	()
32	BLAPL/0010465/2022	STATE OF ODISHA SAMSAD	SK. ZAFARULLA	// BISSAMCUTTACK /34 /2021
		VS	VS	()
33	BLAPL/0010466/2022	STATE OF ODISHA JOHNY @ MUKADAR RAM @ MUKADER RAM	SOUMYA RANJAN DAS	// UDITNAGAR /210 /2022
		VS	VS	()
34	BLAPL/0010467/2022	STATE OF ODISHA LADA DIGAL	AMULYA RATNA PANDA	// GOCHHPADA /8 /2021
		VS	VS	()

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35	BLAPL/0010468/2022	STATE OF ODISHA ARJUNA BEHERA VS	PRADEEP KUMAR DAS VS	// ATHAMALLIK /161 /2022 ()
36	BLAPL/0010469/2022	STATE OF ODISHA RABI RAO VS	DEBASHIS ROUTRAY VS	// KHANDAGIRI P.S. /177 /2019 ()
37	BLAPL/0010470/2022	STATE OF ODISHA DURI BEHERA VS	PRADIPTA KISHORE BHUYAN VS	// MAHANGA /116 /2022 ()
38	BLAPL/0010471/2022	STATE OF ODISHA RABI RAO VS	DEBASHIS ROUTRAY VS	// KHANDAGIRI P.S. /215 /2019 ()
39	BLAPL/0010472/2022	STATE OF ODISHA RABI RAO VS	DEBASHIS ROUTRAY VS	// MANCHESWAR P.S. /305 /2019 ()
40	BLAPL/0010473/2022	STATE OF ODISHA SIRADHAR DAM VS	ARUN KUMAR BUDHIA VS	// TAISARA /52 /2022 ()
41	BLAPL/0010474/2022	STATE OF ODISHA TERESA BARDHAN VS	MANORANJAN PADHY VS	// PADMAPUR /85 /2022 ()
42	BLAPL/0010475/2022	STATE OF ODISHA MUJASSIM VS	MANORANJAN PADHY VS	// DAMANJODI /89 /2020 ()
43	BLAPL/0010476/2022	STATE OF ODISHA PRASANT KHEMUNDU VS	ANANTA NARAYAN PATTANAYAK VS	// NANDAPUR /62 /2021 ()
44	BLAPL/0010477/2022	STATE OF ODISHA BINOD KUMAR VS	BIJAYA KUMAR RAGADA VS	// KORAPUT TOWN /255 /2022 ()
45	BLAPL/0010478/2022	STATE OF ODISHA PABAN SAHU @ PAWAN VS STATE OF ODISHA	S.S.RAY (2) VS	// BISRA /100 /2022 () //

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46	BLAPL/0010479/2022	RABINDRA KUMAR BISWAL @ BABUL VS STATE OF ODISHA	DEBASNAN DAS VS	KANPUR /111 /2022 () //
47	BLAPL/0010480/2022	SANKARA GOUDA @ SANKAR VS STATE OF ODISHA	S.S.RAY (2) VS	GANGAPUR (ASKA) /115 /2022 () //
48	BLAPL/0010481/2022	KSHYEETESWAR BHUE VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 () //
49	BLAPL/0010482/2022	LOCHAN BARIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KANJIPANI /95 /2022 () //
50	BLAPL/0010483/2022	BIBHISANA @ BIBHISHAN KUMBHAR @ SURU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /161 /2019 () //
51	BLAPL/0010484/2022	PADAN LIMA VS STATE OF ODISHA	DEBASHIS MITRA VS	BADAMBADI /216 /2022 () //
52	BLAPL/0010485/2022	GOKUL MAJHI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BELPARA /168 /2022 () //
53	BLAPL/0010486/2022	ABHIJIT MISHREA @ BITY VS STATE OF ODISHA	JAYADEBA BEHERA VS	NAYAGARH /111 /2022 () //
54	BLAPL/0010487/2022	KESHAB CHANDRA DAKUA VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 () //
55	BLAPL/0010488/2022	KUTI @ SK. KURBAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /16 /2020 () //
56	BLAPL/0010489/2022	MAMTAZ KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /30 /2021 () //
57	BLAPL/0010490/2022	INDUMATI PRUSTY	KIRTIRANJAN MOHANTY	JENAPUR /253 /2022

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		VS	VS	()
58	BLAPL/0010491/2022	STATE OF ODISHA PRATAP SAHU	AMULYA RATNA PANDA	// SORO /407 /2022
		VS	VS	()
59	BLAPL/0010492/2022	STATE OF ODISHA SANDHYARANI BASTI	BIDYUTLATA MOHANTY	// TANGI /168 /2022
		VS	VS	()
60	BLAPL/0010493/2022	STATE OF ODISHA JHUNA @ ASHOK KUMAR MOHANTA	PRABIR KUMAR RAY	// THAKURMUNDA /102 /2022
		VS	VS	()
61	CMAPL/0000561/2022	STATE OF ODISHA UDDESWAR SAHOO	ADV	//
		VS	VS	()
62	CMAPL/0000562/2022	STATE OF ODISHA PRAMOD KUMAR BIHARI	ADV	//
		VS	VS	()
63	CMAPL/0000563/2022	STATE OF ODISHA PRAFULLA KUMAR MOHAPATRA	ADV	//
		VS	VS	()
64	CMAPL/0000564/2022	STATE OF ODISHA MAGA BEHERA	ADV	//
		VS	VS	()
65	CMAPL/0000565/2022	DIRECTOR, REHABILITATION AND RESETTLEMENT CUM EX OFFICIO, R AND DM DEPT KIRTAN BEHERA	ADV	//
		VS	VS	()
66	CMAPL/0000566/2022	MEMBER, BOARD OF REVENUE, ODISHA SMT.BASANTILATA BAL	B.S.PANIGRAHI	//
		VS	VS	()
67	CMAPL/0000567/2022	STATE OF ORISSA MANABHANJAN MAHAKUR	RANJIT SAMAL	//
		VS	VS	()
68	CMP/0001052/2022	STATE OF ODISHA ASHOK BHOL	SOURAV TIBREWAL	//
		VS	VS	CIVIL JUDGE (SD),KHURDA(Khordha *)

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69	CMP/0001053/2022	ADMINISTRATIVE MANAGER DIPIS KUMAR SWAIN VS JARAMAHAR PARIDA	HEMANT KU. TRIPATHY VS	CS/0000201/2008 // CIVIL JUDGE (SD),BHUBANESWAR(Khordha *) CS/0000754/2021
70	CMP/0001054/2022	SRI NRUSINGHANATH JEW @NAGA MATH BIJE VS THE COMMISSIONER OF ENDOWMENT	GANESH PRASAD SAMAL VS	// () //
71	CMP/0001055/2022	RAIPUDI RAJESWARI VS RAIPUDI LOAKANATH	PRASANTA KUMAR PANDA VS	// () //
72	CMP/0001056/2022	RAI CHANDRA MALIK VS STATE OF ODISHA	RAJJEET ROY VS	// () //
73	CMP/0001057/2022	SRI RAM PRATAP KHERIA VS RANJAN KUMAR PRADHAN	SANDIPANI MISRA VS	// () //
74	CMP/0001058/2022	JYOTI RANJAN PANDA VS PANCHANAN MOHANTY	BHABANI SAMAL VS	// () //
75	CONTC/0006412/2022	PURNA CHANDRA MOHAPATRA VS SATYABRATA SAHU, I.A.S.	ADV VS	// () //
76	CONTC/0006413/2022	JYOTI PRAKASH MOHANTY VS SATYABRATA SAHOO, I.A.S.	ADV VS	// () //
77	CONTC/0006414/2022	DILLIP KUMAR SAHOO VS BIJAYA BHUSAN NANDA, DIRECTOR, DIRECTORATE ECONOMICS AND STATISTICS, PARISANKHYAN BHAWAN	CHANDAN KUMAR MOHANTY VS	// () //
78	CONTC/0006415/2022	GOBARDHAN NAIK VS SANJEEV CHOPRA, IAS	ADV. VS	// () //
79	CONTC/0006416/2022	MAHESWAR SENDHA VS SATYABRATA SAHU, IAS	ADV. VS	// () //

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80	CONTC/0006417/2022	NIRANJAN ROUT VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
81	CONTC/0006418/2022	BHRAMARBAR SETHI VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
82	CONTC/0006419/2022	MANMOHAN KAR VS SATYABRATA SAHU, IAS	ADV VS	// 0 //
83	CONTC/0006420/2022	TRILOCHAN MALIK VS SATYABRATA SAHU, IAS	ADV VS	// 0 //
84	CONTC/0006421/2022	KULAMANI DAS VS SATYABRATA SAHU, IAS	ADV VS	// 0 //
85	CONTC/0006422/2022	SURESH CH. BEHERA VS SATYABRATA SAHU, IAS	ADV VS	// 0 //
86	CONTC/0006423/2022	DEBAKI BEHERA VS ASHISH KUMAR THAKARE, I.A.S.	ADV VS	// 0 //
87	CONTC/0006424/2022	PRATAP KUMAR PARIDA VS ANU GARG, I.A.S.	ADV VS	// 0 //
88	CONTC/0006425/2022	SURESH CHANDRA MISHRA VS RAJESH PRADHAN, EXECUTIVE ENGINR., RURAL WORKS DIVISION, KENDRAPARA	ADV VS	// 0 //
89	CONTC/0006426/2022	ANADI CHARAN RAYSAMANTA VS NIRANJAN SWAIN,TAHASILDAR,RASULPUR	ADV. VS	// 0 //
90	CONTC/0006427/2022	SOURI PRASAD NAYAK VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
91	CONTC/0006428/2022	NAMITA MISHRA	ADV.	//

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		VS	VS	0
92	CONTC/0006429/2022	SUSHIL KUMAR LOHANI,PRINCIPAL SECY.,P.R. AND D.W. DEPT. NARMADA KUMARI SAHU	ADV	//
		VS	VS	0
93	CONTC/0006430/2022	ROOPA ROSHAN SAHOO, I.A.S. DHANANJAYA MUND	ADV	//
		VS	VS	0
94	CONTC/0006431/2022	G.MATHI VATHANAN, I.A.S. ASHOK KUMAR DAS	ADV	//
		VS	VS	0
95	CONTC/0006432/2022	RAJESH KUMAR PANDIT, SUPDT. ENGINR., HARABHANGI IRRIGATION DIVISION, ADAVA M/S RADHA KRISHNA CONSTRUCTION	ADV	//
		VS	VS	0
96	CONTC/0006433/2022	NIKUNJA BIHARI DHAL, COMMNR CUM PRINCIPAL SECY., ENERGY DEPT. MANAS PARIDA	ADV.	//
		VS	VS	0
97	CONTC/0006434/2022	ANU GARG,IAS MAHENDRA BEHERA	ADV	//
		VS	VS	0
98	CONTC/0006435/2022	ANU GARG, I.A.S. SMITA DAS	ADV.	//
		VS	VS	0
99	CONTC/0006436/2022	ASWASTI S.,IAS JAYANTA NARAYAN PATI	ADV.	//
		VS	VS	0
100	CONTC/0006437/2022	BISHNUPADA SETHI,IAS M/S. BINAYAK COIR INDUSTRY	ADV.	//
		VS	VS	0
101	CONTC/0006438/2022	ER.BISWARANJAN BEHERA,MANAGER CUM ASSESSING OFFICER,TPCODL,NIMAPARA SUKUMAR ROUT	ADV.	//
		VS	VS	0
102	CONTC/0006439/2022	JYOTI RANJAN MISHRA,DIRECTOR ELEMENTARY EDU. KAMAL KUMAR SATPATHY	ADV	//
		VS	VS	0

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		MONA SHARMA, I.A.S.		//
103	CONTC/0006440/2022	BHIMA CHARAN MAJHI	ADV.	//
		VS	VS	0
		DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR CUM D.M., BALASORE		//
104	CONTC/0006441/2022	SUBIMAL DAS	ADV.	//
		VS	VS	0
		NIBEDITA MISHRA, O.A.S.		//
105	CONTC/0006442/2022	BHABANI PRASAD MAJHI	ADV	//
		VS	VS	0
		SHRIMATI RASHMILATA BEHERA, DEPUTY REGISTRAR COOPERATIVE SOCIETIES, SUNDARGARH/DIVISION		//
106	CONTC/0006443/2022	BIRENDRA KUMAR SAHOO	ADV	//
		VS	VS	0
		BHAKTA KABI DAS, O.E.S.		//
107	CONTC/0006444/2022	ABDUL TAIEB KHAN	ADV	//
		VS	VS	0
		BHAKTA KABI DAS, O.E.S.		//
108	CONTC/0006445/2022	AMARENDRA PATI	ADV	//
		VS	VS	0
		BHAKTA KABI DAS, O.E.S.		//
109	CONTC/0006446/2022	MANMATH KUMAR PATRA	ADV	//
		VS	VS	0
		BHAKTA KABI DAS, O.E.S.		//
110	CONTC/0006447/2022	SARAT CHANDRA SAHOO	ADV	//
		VS	VS	0
		BHAKTA KABI DAS, O.E.S.		//
111	CONTC/0006448/2022	NARAYAN SWAIN	ADV	//
		VS	VS	0
		BHAKTA KABI DAS, O.E.S.		//
112	CONTC/0006449/2022	RAMAKANTA SAHOO	ADV	//
		VS	VS	0
		BHAKTA KABI DAS, O.E.S.		//
113	CONTC/0006450/2022	SREEKANTA DAS	ADV	//
		VS	VS	0
		BHAKTA KABI DAS, O.E.S.		//

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114	CRLA/0000937/2022	SANJUKTA BASTIA VS STATE OF ODISHA	SAMVIT MOHANTY VS	JAGATSINGPUR /270 /2012 () //
115	CRLA/0000938/2022	GANESWAR BASTIA @ GANESH VS STATE OF ODISHA	SAMVIT MOHANTY VS	JAGATSINGPUR /270 /2012 () //
116	CRLA/0000939/2022	DUMA @ ROCKET @ BAPUN @ SALKHA @ MURMU @ ANANTA KUMAR MAJHI VS STATE OF ODISHA	SANKU KUMAR MAJHI VS	SAHADEV KHUNTA /300 /2022 () //
117	CRLA/0000940/2022	RAJU JAL VS STATE OF ODISHA	RAGHUNATH BISWAL VS	PAPADAHANDI /138 /2017 () //
118	CRLA/0000941/2022	HEMALATA LUHARI VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	KHUNTA /78 /2014 () //
119	CRLA/0000942/2022	JOGENDRA PADHAN @ JUGEN @ JOGEN VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BARGARH SADAR /239 /2022 () //
120	CRLA/0000943/2022	RABI BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /24 /2018 () //
121	CRLLP/0000048/2022	STATE OF ODISHA VS PRABIN KUMAR GRAHACHARYA	SANGARM DAS, S.C.(VIG.) VS	CUTTACK VIGILANCE /67 /2016 () //
122	CRLMA/0000287/2022	ALIBHA PRIYADARSHINI MAJHI VS STATE OF ODISHA	ADV. VS	INFOCITY PS /229 /2021 () //
123	CRLMC/0003092/2022	PADMAN BEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /392 /2022 () //
124	CRLMC/0003093/2022	SUDARSHAN@BALARAM PALAI VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	ABHAYACHANDPUR /50 /2018 SPL. JUDGE(FTC),JAGATSINGHPUR(Jagatsinghapur *) CT/0000022/2022
125	CRLMC/0003094/2022	ATHANI SAHU	SAROJ RANJAN SUBUDHI	/ /0

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126	CRLMC/0003095/2022	ODISHA GRAMYA BANK, LANJIJODA BRANCH KARUNAKAR SAHU	TRILOCHAN NANDA	// LAKHANA /67 /2019
		VS	VS	()
127	CRLMC/0003096/2022	STATE OF ODISHA DR. CHAITANYA CHARAN DAS	R.N.SINGH	// MARKAT NAGAR /174 /2019
		VS	VS	()
128	CRLMC/0003097/2022	STATE OF ODISHA MAHESWAR GOCHHAYAT@MANOJ	ARIJEET MISHRA	// / /0
		VS	VS	()
129	CRLMC/0003098/2022	STATE OF ODISHA PAPU MALIK	SK. ZAFARULLA	// SORO /371 /2018
		VS	VS	()
130	CRLMC/0003099/2022	STATE OF ODISHA MANOJ KUMAR JENA	GOPAL KRISHNA NAYAK	// RAYAGADA TOWN /133 /2018
		VS	VS	()
131	CRLMC/0003100/2022	STATE OF ODISHA PRAJNA PRAKASH NAYAK	BALARAM NAYAK	// LINGARAJ P.S. /324 /2021
		VS	VS	()
132	CRLMC/0003101/2022	STATE OF ODISHA SANTOSH BHOL	BISWA KUMAR MISHRA	// JANKIA P.S. /111 /2021
		VS	VS	()
133	CRLMC/0003102/2022	STATE OF ODISHA G.SANKAR RAO	ASHOK DAS	// DIGAPAHANDI /81 /2021
		VS	VS	()
134	CRLMC/0003103/2022	STATE OF ODISHA PRAFULLA KUMAR PATRA	PRASANTA KUMAR SAHOO	// GHATAGAON /148 /2011
		VS	VS	()
135	CRLMC/0003104/2022	STATE OF ODISHA KISHORE BEURA	PRADIPTA BEURA	// KHUNTUNI /123 /2018
		VS	VS	()
136	CRLMC/0003105/2022	STATE OF ODISHA SUJIT KUMAR BISWAL	CHIRANJAYA MOHANTY	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0003106/2022	CHINMAYEE ROUT RAMESH BARIK VS SUB COLLECTOR, PURI	BINAYAK PRASHAD MOHANTY VS	// / /0 ()
138	CRLMC/0003107/2022	JHULU BARIK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// JODA /123 /2020 ()
139	CRLMC/0003108/2022	AMATH ALLI@AHAMAD KHAN@AMODH@AMATH VS STATE OF ODISHA	RANJAN NARAMAN DAS NAYAK VS	// DHENKANAL SADAR /17 /2016 ()
140	CRLMC/0003109/2022	RAJESH KUMAR VS STATE OF ODISHA	SABYASACHI MISHRA VS	// JEYPORE SADAR /244 /2019 ()
141	CRLMC/0003110/2022	RAJ KUMAR BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// JEYPORE TOWN /219 /2020 ()
142	CRLMC/0003111/2022	KHITISH KUMAR NANDI@BABU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// CUTTACK SADAR /555 /2020 ()
143	CRLMC/0003112/2022	SK.ISRAIL VS STATE OF ODISHA	B.N.MAHAPATRA VS	// JAJPUR ROAD /22 /2007 ()
144	CRLMC/0003113/2022	DR.PRAHALLAD PANDA VS STATE OF ODISHA	PARTHA MUKHERJI VS	// PARADEEP /7 /2022 ()
145	CRLMC/0003114/2022	VICTOR GEORGE OSTA@VICTOR OSTA VS STATE OF ODISHA	DINESH KUMAR PATRA VS	// / /0 ()
146	CRLMC/0003115/2022	SAYED SALMAN VS STATE OF ODISHA	MANAS CHAND VS	// BHAWANIPATNA TOWN /281 /2018 ()
147	CRLMC/0003116/2022	LITUA@SNEHASIS PATRA@SNEHANSU RANJAN PATRA VS STATE OF ODISHA	BR LAB KUMAR DASH VS	// GOBINDAPUR /15 /2016 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0003117/2022	RABINDRA SWAIN@RABINDRA KUMAR SWAIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	LINGARAJ P.S. /31 /2005 () //
149	CRLMC/0003118/2022	BISWAJAYA DAGARA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIRANGPUR TOWN /287 /2021 () //
150	CRLMC/0003119/2022	KANHA@SOUMYA RANJAN RATH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	ATHGARH /255 /2018 () //
151	CRLMC/0003120/2022	RAKESH PRADHAN VS STATE OF ODISHA	PRAVASH CH JENA VS	RASOL /172 /2021 () //
152	CRLMC/0003121/2022	SUKANT BHATT VS STATE OF ODISHA	GOPINATH MISHRA VS	PIPLI /337 /2013 () //
153	CRLMP/0002195/2022	DILLIP KUMAR PANDA VS STATE OF ODISHA	SIRICH CHANDRA TRIPATHY VS	/ /0 () //
154	CRLMP/0002196/2022	PRAMOD KUMAR SWAIN VS STATE OF ODISHA	NIRANJAN PANDA VS	/ /0 () //
155	CRLMP/0002197/2022	NAMITA SETHI VS STATE OF ODISHA	LINGARAJ DASH VS	/ /0 () //
156	CRLMP/0002198/2022	TAPAS KUMAR ROUT VS PRIYANKA NAYAK	UNMESH CHANDRA JENA VS	/ /0 () //
157	CRLMP/0002199/2022	SUBHAKANTA NAYAK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	/ /0 () //
158	CRLMP/0002200/2022	URMILA SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
159	CRLMP/0002201/2022	SONALI JENA	B.N.MAHAPATRA	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		S.P.CUTTACK		//
160	CRLMP/0002202/2022	PARSURAM MAHABHOI	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMP/0002203/2022	SAROJ KUMAR DAS	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMP/0002204/2022	POURNAMASI JEMA	MANAS KUMAR CHAND	/ /0
		VS	VS	()
		BIJAYA SHANKAR SINGHDEO		//
163	CRLMP/0002205/2022	MD.RASHID ABBAS	ALOK KUMAR MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMP/0002206/2022	BAIDYANATH BEHERA	JAYADEBA BEHERA	BANAPUR P.S. /403 /2022
		VS	VS	()
		STATE OF ODISHA		//
165	CRLREV/0000496/2022	ROSI BIBI	PRANAB RANJAN CHHATOI	SAHID NAGAR P.S. /315 /2021
		VS	VS	()
		STATE OF ODISHA		//
166	CRLREV/0000497/2022	SOUMYA MOHANTY @ SAMANTARAY	BIBHU PRASAD DAS	/ /0
		VS	VS	()
		SUSHANTA MOHANTY		//
167	FAO/0000411/2022	BHAIRABA CHANDRA ROUT	DEEPALI MAHAPATRA	//
		VS	VS	()
		UNION OF INDIA		//
168	MACA/0000548/2022	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. SOMNATH ROY	SOMNATH ROY	//
		VS	VS	()
		MANOJ KUMAR PRADHAN		//
169	MACA/0000549/2022	UMESH KUMAR SHARMA	DIPTIREKHA NANDA	//
		VS	VS	()
		SUDHANJALI MISHRA		//
170	MACA/0000550/2022	DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. SOMNATH ROY	SOMNATH ROY	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	MACA/0000551/2022	BULU @ JULU BEHERA MAMATA ROUT VS SRIDHAR SAHOO	KARUNAKAR NAYAK VS	// // 0 //
172	MATA/0000207/2022	DURGA PRASAD PRAHARAJ VS SOUMYASREE PADHY	ALOK KUMAR MOHAPATRA VS	// 0 //
173	MATA/0000208/2022	DURGA PRASAD PRAHARAJ VS SAUMYASREE PADHY	ALOK KUMAR MOHAPATRA VS	// 0 //
174	RPFAM/0000264/2022	ANTARAYAMI SAHOO VS BANALATA SAHOO	AMIT PRASAD BOSE VS	// 0 //
175	RPFAM/0000265/2022	SUJATA BEHERA VS DURYODHAN BEHERA	RAMDAS ACHARY VS	// 0 //
176	RPFAM/0000266/2022	PINA SAMAL VS JYOTSHNARANI JENA@SAMAL	SRIKANTA MAHUNTA VS	// 0 //
177	RSA/0000272/2022	KUNTALA KUMARI SAHU VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	// 0 //
178	RSA/0000273/2022	BIPIN BEHARI DALAI @ BIPINIBIHARI DALAI VS RAMA CHANDRA MALLICK	SAMIR KUMAR MISHRA VS	// 0 //
179	RVWPET/0000279/2022	DEBHID BUD VS UNION OF INDIA	DEBASISH PATNAIK VS	// 0 //
180	STREV/0000031/2022	M/S. SHREE BALAJI TABACCO BHANDAR VS STATE OF ODISHA	SHADI RAM SHARMA VS	// 0 //
181	TRP(C)/0000406/2022	SANDHYA RANI RANA VS SANTOSH KUMAR RANA	BIBHU PRASAD DAS VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	TRP(C)/0000407/2022	UDAYANATH GARNAIK VS SHIVANKRUTI DASH	SWAYAMJIT ROUT VS	// 0 //
183	TRP(C)/0000408/2022	GOLAP AND GOLAPRANI GARNAIK VS SHIVANKRUTI DASH	SWAYAMJIT ROUT VS	// 0 //
184	TRP(C)/0000409/2022	UDAYANATH GARNAIK VS SHIVANKRUTI DASH	SWAYAMJIT ROUT VS	// 0 //
185	WA/0001389/2022	ALLAHADINI MISHRA VS TAHASILDAR, MORADA	MANOJ KUMAR MOHANTY (2) VS	// 0 //
186	WA/0001390/2022	STATE OF ODISHA VS GHANTARA SAHU	SASWAT DAS, A.G.A. VS	// 0 //
187	WA/0001391/2022	STATE OF ODISHA VS SANKARSAN SAHOO	SASWAT DAS, A.G.A. VS	// 0 //
188	WA/0001392/2022	GOVERNING BODY, BIREN MITRA MEMORIAL WOMEN'S PURUSHOCHAMORISAHU VS STATE OF ODISHA	DR.PURUSHOCHAMORISAHU VS	// 0 //
189	WA/0001393/2022	STATE OF ODISHA VS MANIKARAO SARAKA	DHANANJAYA MUND, A.G.A. VS	// 0 //
190	WA/0001394/2022	PUSPANJALI JAGADEV VS STATE OF ODISHA	PRABHU PADARABINDA PARIDA VS	// 0 //
191	WP(C)/0027983/2022	R.KRISHNA ACHARI VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
192	WP(C)/0027984/2022	DIBYA JYOTI BEHERA VS BM, SBI, PURI	MANAS RANJAN DHAL VS	// 0 //
193	WP(C)/0027985/2022	BASANTA KUMAR PAIKARAY	KISHORE CHANDRA RAJGURU MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0027986/2022	SABITRI BEHERA	SADASIVA PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0027987/2022	SUNIL KUMAR MISHRA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0027988/2022	SAROJINI MOHANTY	ASHOK KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0027989/2022	PARSURAM LUHA	P.BHUTIA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0027990/2022	JITAMITRA SAHU	S.K.SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0027991/2022	NIRANJAN GOUDA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0027992/2022	DILESWARI NAG	TIKERAM MEHER	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0027993/2022	M/S. RAMESWAR AGRO INDUSTRIES PVT. LTD., KHURDA	MOHAN PATTANAIK	//
		VS	VS	0
		UNION OF INDIA		//
202	WP(C)/0027994/2022	M/S.INKSESH MEDICARE, KOLKATA	D.N.MISRA	//
		VS	VS	0
		THE MD, ODISHA STATE MEDICAL CORPORATION LTD.,BBSR		//
203	WP(C)/0027995/2022	SAIENDRA PATTNAIK		//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0027996/2022	AMIT KUMAR	RAKESH BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		MEMBER, HR, AIRPORTS AUTHORITY OF INDIA, NEW DELHI		//
205	WP(C)/0027997/2022	M/S HOTEL MAA TARINI, GANJAM	SUBHAGYA KUMAR DASH	//
		VS	VS	0
		PNB, BERHAMPUR		//
206	WP(C)/0027998/2022	DR. JYOTIRANJAN MALLICK	PAMI RATH	//
		VS	VS	0
		STATE OF ODISHA		//
207	WP(C)/0027999/2022	JAYARAM PRASAD	BIPLAB P.B. BAHALI	//
		VS	VS	0
		STATE OF ODISHA		//
208	WP(C)/0028000/2022	RATIKANTA DANI	BIPLAB P.B. BAHALI	//
		VS	VS	0
		STATE OF ODISHA		//
209	WP(C)/0028001/2022	CHANDRAMA BISWAL	BIBHUTI BHUSAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
210	WP(C)/0028002/2022	KHEDU NAG	MAHARSHI MOHAPATRA	//
		VS	VS	0
		D.I.G. OF POLICE, GROUP CENTRE C.R.P.F.,HARYANA		//
211	WP(C)/0028003/2022	AMBIKA PATTANAYAK	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
212	WP(C)/0028004/2022	RATNAKAR PRADHAN	M.M.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
213	WP(C)/0028005/2022	BIBHUTI BHUSAN MOHAPATRA	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
214	WP(C)/0028006/2022	PRANAKRUSHNA JENA	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
215	WP(C)/0028007/2022	PADMALOCHAN NAYAK	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0028008/2022	NALINI KANTA MISHRA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
217	WP(C)/0028009/2022	KESHAB CHANDRA SAHOO VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
218	WP(C)/0028010/2022	SATYANANDA DALABEHERA VS REGIONAL MANAGER, RBI, BBSR	SITANSU MOHAN SINGH VS	// 0 //
219	WP(C)/0028011/2022	PRASANTA KUMAR MISHRA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
220	WP(C)/0028012/2022	MANOJ KUMAR NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
221	WP(C)/0028013/2022	WAZID HOSEN KHAN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
222	WP(C)/0028014/2022	KALYANI MACHHUA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
223	WP(C)/0028015/2022	SK KADAR HOSEN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
224	WP(C)/0028016/2022	RAMESH KUMAR DAS VS CHIEF GENERAL MANAGER, NABARD, BBSR	SANTOSH KUMAR SWAIN VS	// 0 //
225	WP(C)/0028017/2022	ASWINI KUMAR PRADHAN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
226	WP(C)/0028018/2022	TANMAY KUMAR DAS VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
227	WP(C)/0028019/2022	SAMBHU NATH BARIKI	GOPAL PRASAD JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0028020/2022	SANJAY KUMAR BALLARSINGH	GOPAL PRASAD JENA	//
		VS	VS	0
		THE PRINCIPAL SECY., TO GOVT. COMMERCE AND TRANSPORT DEPT., BBSR		//
229	WP(C)/0028021/2022	SASHIKANTA SATPATHY	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		GOVT. OF ODISHA		//
230	WP(C)/0028022/2022	SUDHANSU KUMAR BALA	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0028023/2022	AKSHAYA CHANDRA DAS	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0028024/2022	COUNCIL FOR ALL ROUND DEVELOPMENT OF SOCIETY, BBSR	ASHOK KUMAR PUROHIT	//
		VS	VS	0
		UNION OF INDIA		//
233	WP(C)/0028025/2022	DAMODAR MISHRA	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0028026/2022	RAMA CHANDRA BEHERA	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ORISSA		//
235	WP(C)/0028027/2022	SACHIDANANDA PATTANAIK @ PATTNAYAK	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ORISSA		//
236	WP(C)/0028028/2022	PRADIP KUMAR PATRA	ASHOK KUMAR PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0028029/2022	PRAFULLA KUMAR NAYAK	JANAKI KANTA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0028030/2022	SATRUGHNA DASH	DURGESH NARAYAN RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0028031/2022	STATE OF ODISHA SAMBIT SHEKHAR MOHANTY VS	KRUSHNA CHANDRA DASH VS	// // ()
240	WP(C)/0028032/2022	STATE OF ODISHA PABITRA MOHAN PARIDA VS	J.K.MISHRA 2 VS	// // ()
241	WP(C)/0028033/2022	STATE OF ODISHA BIJAY KETAN MANGARAJ VS	SUBRATA MISHRA VS	// // ()
242	WP(C)/0028034/2022	REGISTRAR, CIVIL COURT, BBSR BADRI NARAYAN RAY VS	SAMEER KUMAR DAS VS	// // ()
243	WP(C)/0028035/2022	STATE OF ODISHA M/S SATYASAI ENGINEERING COLLEGE, BALASORE SOMANATH MISHRA VS	VS	// // ()
244	WP(C)/0028036/2022	BM, SBI, MAYURBHANJ JAGIRI MOHANTY VS	HIMANSHU SEKHAR PANDA VS	// // ()
245	WP(C)/0028037/2022	STATE OF ODISHA MIHIR KUMAR SWAIN VS	BRAHMANANDA TRIPATHY VS	// // ()
246	WP(C)/0028038/2022	BISHNUPRIYA SWAIN PRATAP KUMAR ACHARYA VS	NRUSINGHA CHARAN MOHARANA VS	// // ()
247	WP(C)/0028039/2022	STATE OF ODISHA ANJANA SWAIN VS	ABHIRAM SWAIN VS	// // ()
248	WP(C)/0028040/2022	STATE OF ODISHA ASHOK KUMAR DASH VS	ABHIRAM SWAIN VS	// // ()
249	WP(C)/0028041/2022	STATE OF ODISHA TRIBENI DAS VS	BRUNDABAN ROUT VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0028042/2022	SUBODH KUMAR MOHANTY VS R.T.O., BARBIL	K.C.MAJHI VS	// 0 //
251	WP(C)/0028043/2022	SANATAN MAHAKUD VS R.T.O., BARBIL	K.C.MAJHI VS	// 0 //
252	WP(C)/0028044/2022	DINESH KUMAR DAS VS STATE OF ODISHA	SUNIL KUMAR PATNAIK VS	// 0 //
253	WP(C)/0028045/2022	PRADEEP KUMAR GIRI VS STATE OF ODISHA	SUNIL KUMAR PATNAIK VS	// 0 //
254	WP(C)/0028046/2022	ANADI CHARAN RAYSAMANTA @ MALLICK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
255	WP(C)/0028047/2022	ASHOK KUMAR DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
256	WP(C)/0028048/2022	DEBARAJ BEHERA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
257	WP(C)/0028049/2022	PURUSOTTAM DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
258	WP(C)/0028050/2022	JYOSTNA RANI GOUDA VS STATE OF ODISHA	GOUTAM KUMAR ROUTRAY VS	// 0 //
259	WP(C)/0028051/2022	PRASANNA KUMAR ROUL VS STATE OF ODISHA	LAXMI KANTA MOHANTY VS	// 0 //
260	WP(C)/0028052/2022	ANIL KUMAR PANDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
261	WP(C)/0028053/2022	BASANTA KUMAR PRAHARAJ	PRAFULLA KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0028054/2022	E.MEERABAI PATRO	SAMVIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0028055/2022	RAMADEBI RAUTARAY	PRATIK NAYAK	//
		VS	VS	0
		BASANTI SAHOO		//
264	WP(C)/0028056/2022	SUMANTA SAMAL	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0028057/2022	BISWAJEET BEHERA	CHANDRA SEKHAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0028058/2022	PRIYAMBADA MOHAPATRA	M.R.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0028059/2022	JUBULEE JAYASHREE BAGH	ABHILASH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0028060/2022	TAPAN KUMAR BAL	UNMESH CHANDRA JENA	//
		VS	VS	0
		CHSE, BBSR		//
269	WP(C)/0028061/2022	MANMATH SWAIN	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0028062/2022	JYOTSNARANI SWAIN	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0028063/2022	ANIL KUMAR SWAIN	P.K.SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0028064/2022	AMIT KUMAR SWAIN	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0028065/2022	STATE OF ODISHA NARAYAN KANDI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
274	WP(C)/0028066/2022	STATE OF ORISSA SANTILATA SUNDARRAY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
275	WP(C)/0028067/2022	STATE OF ODISHA TOPHAN CHARAN DAS VS	DILLIP KUMAR MOHAPATRA VS	// // ()
276	WP(C)/0028068/2022	STATE OF ORISSA PURNA CHANDRA PARIDA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
277	WP(C)/0028069/2022	STATE OF ODISHA AKSHAYA KUMAR DAS VS	DILLIP KUMAR MOHAPATRA VS	// // ()
278	WP(C)/0028070/2022	STATE OF ODISHA GIRISH CHANDRA PATRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
279	WP(C)/0028071/2022	STATE OF ODISHA BIJAY KUMAR SAHOO VS	BISWA PRAKASH DHAL VS	// // ()
280	WP(C)/0028072/2022	THE COMMNR., LR AND SETTLEMENT, ODISHA KANDURI CHARAN BISWAL VS	DILLIP KUMAR MOHAPATRA VS	// // ()
281	WP(C)/0028073/2022	STATE OF ORISSA PRATAP CHANDRA ROUSTRAY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
282	WP(C)/0028074/2022	STATE OF ODISHA BIJAY KUMAR SAHOO VS	BISWA PRAKASH DHAL VS	// // ()
283	WP(C)/0028075/2022	THE COMMNR., LR AND S, ODISHA BHAIRAB CHANDRA JENA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :21/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0028076/2022	MANDARADHARA MOHANTY VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
285	WP(C)/0028077/2022	SANJUKTARANI NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
286	WP(C)/0028078/2022	ASAN KHAN @ ASAN ALI VS THE COMMNR. LR AND S, ODISHA	BISWA PRAKASH DHAL VS	// 0 //
287	WP(C)/0028079/2022	PRASANNA KUMAR SAHOO VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
288	WP(C)/0028080/2022	RAJENDRA PRASAD RATH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
289	WP(C)/0028081/2022	TILOTAMA ROUT VS RBI, BBSR	SAPAN KUMAR LENKA VS	// 0 //
290	WP(C)/0028082/2022	NIMAIN CHARAN DHAL VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
291	WP(C)/0028083/2022	BHARAT KISHOR PATI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
292	WP(C)/0028084/2022	SUKANTA KUMAR PARIDA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
293	WP(C)/0028085/2022	SUKANTA KUMAR SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
294	WP(C)/0028086/2022	RABINDRANATH PANI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
295	WP(C)/0028087/2022	GOURMOHAN PADHI	DILLIP KUMAR MOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :21/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0028088/2022	PREMIER SHIELD PVT. LTD.	S.SASI BHUSAN	//
		VS	VS	0
		INDIAN INST. OF SCIENCE EDU. AND RESEARCH BERHAMPUR		//
297	WP(C)/0028089/2022	MANOJA KUMAR MISHRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
298	WP(C)/0028090/2022	KALPALATA SENAPATI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0028091/2022	ASMA BIBI	AYODHYA NATH LENKA	//
		VS	VS	0
		STATE		//
300	WP(C)/0028092/2022	SOUBHAGYABALA DASH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0028093/2022	RAMAKANTA PRADHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
302	WP(C)/0028094/2022	BHAGIRATHI SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0028095/2022	RANJAN KUMAR NAYAK	KADAR MOHAMMAD	//
		VS	VS	0
		R.T.O., JAJPUR		//
304	WP(C)/0028096/2022	SUDHAKAR MISHRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
305	WP(C)/0028097/2022	SAUDAMINI MOHAPATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0028098/2022	SARAT CHANDRA BALABANTARAY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0028099/2022	STATE OF ODISHA APANA KUMAR SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
308	WP(C)/0028100/2022	STATE OF ORISSA TAPAN KUMAR SAMAL VS	PRABODHA CH. NAYAK VS	// // ()
309	WP(C)/0028101/2022	STATE OF ODISHA SANATAN NAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
310	WP(C)/0028102/2022	STATE OF ODISHA KAILASH CHANDRA PANDA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
311	WP(C)/0028103/2022	STATE OF ORISSA BHIKARI CHARAN BALLARSINGH VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
312	WP(C)/0028104/2022	STATE OF ODISHA ADWAITA PRASAD PANDA VS	BASUDEV BARIK VS	// // ()
313	WP(C)/0028105/2022	STATE OF ODISHA KHULANA MOHARANA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
314	WP(C)/0028106/2022	STATE OF ODISHA SIBA PRASAD MALLA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
315	WP(C)/0028107/2022	STATE OF ORISSA MANOJ KUMAR PATNAIK VS	SIDHESWAR MALLIK VS	// // ()
316	WP(C)/0028108/2022	STATE OF ODISHA JAYANANDA PATRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
317	WP(C)/0028109/2022	STATE OF ODISHA RABINDRANATH PARHI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :21/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0028110/2022	JAGABANDHU PADHI VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// 0 //
319	WP(C)/0028111/2022	ANJANA PARIDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
320	WP(C)/0028112/2022	CHITARANJAN SAHOO VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
321	WP(C)/0028113/2022	DIPTIMAYEE DAS VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
322	WP(C)/0028114/2022	HAREKRUSHNA DAS VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
323	WP(C)/0028115/2022	KARTTIK CHANDRA SAHOO VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
324	WP(C)/0028116/2022	SANJUKTA JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
325	WP(C)/0028117/2022	SANTOSH KUMAR JENA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
326	WP(C)/0028118/2022	ARABINDA TRIPATHY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
327	WP(C)/0028119/2022	RAMESH CHANDRA ROUT VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
328	WP(C)/0028120/2022	PURNA CHANDRA PANIGRAHI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
329	WP(C)/0028121/2022	NIROD KUMAR PADIHARI	DILLIP KUMAR MOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :21/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
330	WP(C)/0028122/2022	BAIKUNTHA NATH SAHOO	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0028123/2022	SUKANTA KUMAR DASH	PRASANNA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0028124/2022	HRUDANANDA MISHRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0028125/2022	SUBAS CHANDRA MOHANTA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
334	WP(C)/0028126/2022	KRUTIBASH ROUT	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0028127/2022	SANKHA CHANDRA TUDU	PRASANNA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0028128/2022	ANANTA CHARAN BISWAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0028129/2022	PRABHU DATTA DALAI	SUBHANKAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0028130/2022	BANAMALI MISHRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0028131/2022	NALINI SARANGI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0028132/2022	SANJUKTA SWAIN	NITYANANDA BEHURIA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0028133/2022	STATE OF ODISHA DHULESWAR NAIK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
342	WP(C)/0028134/2022	STATE OF ODISHA BASUDEV PATI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
343	WP(C)/0028135/2022	STATE OF ODISHA NAMITA MISHRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
344	WP(C)/0028136/2022	STATE OF ODISHA ONKAR SINGH VS	SOUMYA DEV RAY VS	// // ()
345	WP(C)/0028137/2022	STATE OF ODISHA BASANTI RAY VS	BINAYA KUMAR MOHANTY VS	// // ()
346	WP(C)/0028138/2022	STATE OF ODISHA BRAHMANANDA KAR VS	B.N.MAHAPATRA VS	// // ()
347	WP(C)/0028139/2022	STATE OF ODISHA SARATA KUMAR PATTNAIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
348	WP(C)/0028140/2022	STATE OF ODISHA BISHNU PRASAD NAYAK VS	B.N.MAHAPATRA VS	// // ()
349	WP(C)/0028141/2022	STATE OF ODISHA BRAJABANDHU PRADHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
350	WP(C)/0028142/2022	STATE OF ODISHA MAHANADI COALFIELDS LTD., ANGUL VS	DEBARAJ MOHANTY VS	// // ()
351	WP(C)/0028143/2022	GOKULA CHANDRA BEHERA SHASHIMANI MANTRY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0028144/2022	AJAYA KUMAR NAYAK VS STATE OF ODISHA	B.N.MAHAPATRA VS	// 0 //
353	WP(C)/0028145/2022	DAMODAR PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
354	WP(C)/0028146/2022	ANANGA MANJARI LENKA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
355	WP(C)/0028147/2022	MAHANADI COALFIELDS LTD.,ANGUL VS CHAITANYA BEHERA	DEBARAJ MOHANTY VS	// 0 //
356	WP(C)/0028148/2022	BHRAMARBAR NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
357	WP(C)/0028149/2022	MAHANADI COALFIELDS LTD., ANGUL VS GAGAN BIHARI PRADHAN	DEBARAJ MOHANTY VS	// 0 //
358	WP(C)/0028150/2022	PARIKHITA PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
359	WP(C)/0028151/2022	BIBHASINI DAS VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
360	WP(C)/0028152/2022	PRADEEP JENA VS C.E.O.,TPCODL, BBSR	BINAYA KUMAR MOHANTY VS	// 0 //
361	WP(C)/0028153/2022	KARTIK CHANDRA DAS VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
362	WP(C)/0028154/2022	SARASWATI SISHU VIDYA MANDIR, NILADRI VIHAR VS STATE OF ODISHA	DUDEEP KUMAR SARANGI VS	// 0 //
363	WP(C)/0028155/2022	NARENDRA KUMAR DEO	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0028156/2022	JATINDRA NATH DUTTA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0028157/2022	MAHADEV SUNA	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0028158/2022	MAHE AFROJ BEGUM	ALOK KUMAR MOHAPATRA	//
		VS	VS	0
		GOVT. OF ODISHA		//
367	WP(C)/0028159/2022	ARUN KUMAR PANIGRAHI	PRAVASH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0028160/2022	SURENDRA DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0028161/2022	AMIYA KUMAR SAHU	ALOK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0028162/2022	SHANTI BEHERA	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0028163/2022	LAXMIDHAR SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0028164/2022	BIPIN BIHARI MANDAL	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0028165/2022	SARAT ROUT	BIBHUTI KESHARI BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0028166/2022	NIKUNJA KISHORE TRIPATHY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0028167/2022	STATE OF ODISHA NARAYAN PRADHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
376	WP(C)/0028168/2022	STATE OF ODISHA ASHOK KUMAR MALLIK VS	PABITRA KUMAR BEHERA VS	// // ()
377	WP(C)/0028169/2022	MANAGER, CESU, KED I, KENDRAPARA RASHMIRANI SARANGI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
378	WP(C)/0028170/2022	STATE OF ODISHA ASHOK SITHA VS	BHOJARAJ SETH VS	// // ()
379	WP(C)/0028171/2022	STATE OF ODISHA KESHAB CH. JENA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
380	WP(C)/0028172/2022	STATE OF ODISHA LALIT KUMAR MOHANTA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
381	WP(C)/0028173/2022	STATE OF ODISHA AMULYA RATNA SWALSINGH VS	RAMAKANTA SARANGI VS	// // ()
382	WP(C)/0028174/2022	THE STATE OF ODISHA SUPRAVA BISWAL VS	DILLIP KUMAR MOHAPATRA VS	// // ()
383	WP(C)/0028175/2022	STATE OF ODISHA PRAFULLA KUMAR LENKA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
384	WP(C)/0028176/2022	STATE OF ODISHA PRATAP KUMAR DAS VS	DILLIP KUMAR MOHAPATRA VS	// // ()
385	WP(C)/0028177/2022	STATE OF ODISHA THE BM, TVS CREDIT SERVICES LTD., TAMILNADU VS SAMARJEET PATTNAIK	SUSHANTA HARICHANDAN VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0028178/2022	KAILASH HANTAL VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
387	WP(C)/0028179/2022	RAMAKANTA BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
388	WP(C)/0028180/2022	RESHMA BEHERA VS UNION OF INDIA	NIRANJAN PANDA VS	// 0 //
389	WP(C)/0028181/2022	RABINDRA BEHERA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
390	WP(C)/0028182/2022	JUGAL KISHOR SATHUA VS DISTRICT AND SESSIONS JUDGE, BOUDH	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
391	WP(C)/0028183/2022	ASHISH KUMAR PRADHAN VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
392	WP(C)/0028184/2022	ASHISH KUMAR BARIK @ ASHISH BARIK VS RBI, BBSR	RAKESH KUMAR DAS VS	// 0 //
393	WP(C)/0028185/2022	NISHAMANI BEHERA VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
394	WP(C)/0028186/2022	UTKAL SAMMILANI (MADHU MANCHA), CUTTACK VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	// 0 //
395	WP(C)/0028187/2022	MURGARAJ PANDA VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	// 0 //
396	WP(C)/0028188/2022	SANTARAM SAHU VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //
397	WPCRL/0000129/2022	SIMANCHALA PALAI	BIJAYA KUMAR RAGADA	//0

ORISSA HIGH COURT

FILING REPORT AS ON :21/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0013737/2022	GOPAL CHANDRA JENA	APARESH BHOI	KASAFAL MARINE /18 /2021
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0013738/2022	JAYA KRUSHNA MISHRA	SIDHARTH PRASAD DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0013739/2022	DUSMANTA MOHANTY	SUSANTA KUMAR ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0013740/2022	PRASANTA KUMAR HARICHANDAN	NEPOLEON SAHANI	NADANAKANAN P.S. /8 /2021
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0013741/2022	SANJULATA SAHOO	RAMA CHANDRA RAY	DHARMASALA /551 /2022
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0013742/2022	ANUP KUMAR SAHOO @ CHIKU @ CHIKUNA	ABHAS MOHANTY	CHAULIAGANJA /296 /2022
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0013743/2022	NALINIKANTA NAYAK	TUKUNA KUMAR MISHRA	UMERKOTE /93 /2022
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0013744/2022	BISA BAL @ BISWANATH BAL	PANCHANAN PANIGRAHI	PARJANG /223 /2022
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0013745/2022	JAGA BEHERA	BIKASH KUMAR DAS	KISINDA /97 /2022
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0013746/2022	RANJAN KUMAR SETHY	ARIJEET MISHRA	MARSHAGHAI /404 /2022
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0013747/2022	JAGABANDHU CHAND	PUNIL KUMAR SWAIN	KHANDAGIRI P.S. /496 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0013748/2022	STATE OF ODISHA AMARENDRA MALIK @ AMAR MALLICK VS	DHANANJAYA NAYAK VS	// CHOUDWAR /483 /2022 ()
410	ABLAPL/0013749/2022	STATE OF ODISHA ANIL PRADHAN @ BHABANI SHANKAR PRADHAN VS	SATYAJIT MUKHERJEE VS	// HARICHANDANPUR /106 /2021 ()
411	ABLAPL/0013750/2022	STATE OF ODISHA SACHIDANANDA MEHER VS	AJIT KUMAR RAUT VS	// RENGALI /155 /2021 ()
412	ABLAPL/0013751/2022	STATE OF ODISHA MUKESH SA VS	AJIT KUMAR RAUT VS	// RENGALI /154 /2021 ()
413	ABLAPL/0013752/2022	STATE OF ODISHA MD. QULAMUDDIN RAIN @ MD. KALAM VS	DHIRENDRA KUMAR MOHAPATRA VS	// BHASMA /232 /2022 ()
414	ABLAPL/0013753/2022	STATE OF ODISHA SWATI PATNAIK VS	RAMDAS ACHARY VS	// BHUBANESWAR VIGILANCE /34 /2022 ()
415	ABLAPL/0013754/2022	STATE OF ODISHA NILAKANTHA MAHANAND VS	TAPOBANTA BARIK VS	// PAIKMAL /143 /2022 ()
416	ABLAPL/0013755/2022	STATE OF ODISHA KRUPASINDHU MAJHI VS	DIGAMBAR SETHI VS	// TIKIRI /115 /2022 ()
417	ABLAPL/0013756/2022	STATE OF ODISHA KAUSHALYA SETHY VS	DEEPAK KUMAR DAS VS	// GOP /375 /2022 ()
418	ABLAPL/0013757/2022	STATE OF ODISHA BASUDEV DUTTA VS	ARIJEET MISHRA VS	// MAHAKALPARA /35 /2022 ()
419	ABLAPL/0013758/2022	STATE OF ODISHA RAJESH OJHA VS STATE OF ODISHA	SADAYA LAXMI PATNAIK VS	// BALIKUDA /446 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0013759/2022	UPENDRA BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	MARSHAGHAI /404 /2022 () //
421	ABLAPL/0013760/2022	MISHRA @ BINOD MAHANAND VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	TARBHA /192 /2021 () //
422	ABLAPL/0013761/2022	ANIRUDHA BEHERA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	KHUNTA /278 /2022 () //
423	ABLAPL/0013762/2022	SUDHAKAR MOHARANA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	CDA-II /112 /2022 () //
424	ABLAPL/0013763/2022	BIJAYA KUMAR SINGH VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /213 /2022 () //
425	ABLAPL/0013764/2022	PRADYUMNA KUMAR PATRA @ SINU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /303 /2022 () //
426	ABLAPL/0013765/2022	SK. AJIT VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /514 /2022 () //
427	ABLAPL/0013766/2022	BIRENDRA KUMAR BEHERA VS STATE OF ODISHA	BISWAJIT NAYAK VS	MADHUPATNA /292 /2022 () //
428	ABLAPL/0013767/2022	SANJAYA PRADHAN VS STATE OF ODISHA	DASARATHI DASH VS	MAHILA P.S.(BBSR) /122 /2022 () //
429	ABLAPL/0013768/2022	SATYAPIR SETHY VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	GOP /375 /2022 () //
430	ABLAPL/0013769/2022	SUSHILA PADHAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KANKADAHAD /124 /2022 () //
431	ABLAPL/0013770/2022	BIRANCHI NARAYAN DAS	DEEPALI MAHAPATRA	BARGARH /126 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :21/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0013771/2022	STATE OF ODISHA SURAJ CHANDRA MAJHI	AMLAN SHAKTI PAUL	// BEGUNIA P.S. /24 /2022
		VS	VS	()
433	ABLAPL/0013772/2022	STATE OF ODISHA MALLIK SEKIRUDDIN @ SK. DAGA	PRAKASH KUMAR MISHRA	// BAISINGA /373 /2021
		VS	VS	()
434	ABLAPL/0013773/2022	STATE OF ODISHA HARISANKAR @ BUDHIA MAHAKUD	BISWAJIT MOHAPATRA	// KHUNTA /278 /2022
		VS	VS	()
435	ABLAPL/0013774/2022	STATE OF ODISHA BIJAN @ BIPIN @ FINU BEHERA	BISWAJIT MOHAPATRA	// KHUNTA /278 /2022
		VS	VS	()
436	ABLAPL/0013775/2022	STATE OF ODISHA MALAYA @ KALIA MAHAKUD	BISWAJIT MOHAPATRA	// KHUNTA /278 /2022
		VS	VS	()
437	ABLAPL/0013776/2022	STATE OF ODISHA RABINDRA MAHAKUD	BISWAJIT MOHAPATRA	// KHUNTA /278 /2022
		VS	VS	()
438	ABLAPL/0013777/2022	STATE OF ODISHA KHITISH @ SUJIT @ LUNJIA BEHERA	BISWAJIT MOHAPATRA	// KHUNTA /278 /2022
		VS	VS	()
439	ABLAPL/0013778/2022	STATE OF ODISHA MANOJ KUMAR NAYAK	BIPIN KUMAR NAYAK	// NIMAPADA /351 /2022
		VS	VS	()
440	ABLAPL/0013779/2022	STATE OF ODISHA SAMIRA MALIK @ SAMIR MALLICK	DHANANJAYA NAYAK	// CHOUDWAR /483 /2022
		VS	VS	()
441	ABLAPL/0013780/2022	STATE OF ODISHA ABHIMANYU DHINDA	SOUGAT DASH	// SINGLA /85 /2022
		VS	VS	()
442	ABLAPL/0013781/2022	STATE OF ODISHA ABHIMANYU DHINDA	SOUGAT DASH	// SINGLA /4 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :21/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0013782/2022	STATE OF ODISHA MANOJ KUMAR MALLICK VS	PRAMODA KUMAR MISHRA VS	// AUL /303 /2022 ()
444	ABLAPL/0013783/2022	STATE OF ODISHA SUBRAT KUANR VS	LALITENDU BHUYAN VS	// / /0 ()
445	ABLAPL/0013784/2022	UNION OF INDIA (RAILWAY) BENUDHARA ROUT VS	SUSHANTA HARICHANDAN VS	// KUJANGA /397 /2022 ()
446	ABLAPL/0013785/2022	STATE OF ODISHA PRATIMA NAYAK VS	KSHIROD KUMAR ROUT VS	// / /0 ()
447	ABLAPL/0013786/2022	STATE OF ODISHA HIRA LAL RAY VS	BISWARANJAN DALAI VS	// BURLA /454 /2022 ()
448	ABLAPL/0013787/2022	STATE OF ODISHA BANSIDHAR SAHOO VS	SABYASACHI MISHRA VS	// BIRIDI PS /208 /2022 ()
449	ABLAPL/0013788/2022	STATE OF ODISHA PRAVATI BISWAL VS	AKSHAYA KUMAR SAHOO VS	// TANGI (KHURDA) /12 /2021 ()
450	ABLAPL/0013789/2022	STATE OF ODISHA SANJEEB KUMAR MANDOTHIA VS	AMLAN SHAKTI PAUL VS	// ANGUL TOWN /552 /2022 ()
451	ABLAPL/0013790/2022	STATE OF ODISHA BINODINI SAHOO @ BINI SAHOO VS	SABYASACHI MISHRA VS	// JATNI P.S. /357 /2022 ()
452	ABLAPL/0013791/2022	STATE OF ODISHA BABUNI @ PRAMOD MOHANTY VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /335 /2022 ()
453	ABLAPL/0013792/2022	STATE OF ODISHA AJU @ SK. ANEDULL RAHEMAN VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /335 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :21/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0013793/2022	JAYANTI JENA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	//0 () //
455	ABLAPL/0013794/2022	LALAT KISHORE JENA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	//0 () //
456	ABLAPL/0013795/2022	PINTU PRADHAN @ RAKESH PRADHAN VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BANAPUR P.S. /429 /2022 () //
457	ABLAPL/0013796/2022	MINA @ MINATI GAJENDRA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BANAPUR P.S. /429 /2022 () //
458	ABLAPL/0013797/2022	RAMESH CHANDRA TRIPATHY @ RAMESH TRIPATHY VS STATE OF ODISHA	ASHOK KUMAR PATTANAIAK (A) VS	NEMALO /169 /2022 () //
459	ABLAPL/0013798/2022	MANASI DAS VS STATE OF ODISHA	ANIRUDHA DAS VS	GONDIA /86 /2022 () //
460	ABLAPL/0013799/2022	CHANDRAKANTA ROUT VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	BERHAMPUR TOWN /164 /2022 () //
461	ABLAPL/0013800/2022	SADHU CHARAN DASH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 () //
462	ABLAPL/0013801/2022	DEEPAK KUMAR ROURAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /140 /2022 () //
463	ABLAPL/0013802/2022	NIRUPAMA SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BHAWANIPATNA SADAR /403 /2022 () //
464	ABLAPL/0013803/2022	SIPU @ SUJIT KUMAR BEHERA VS STATE OF ODISHA	BASUDEV BARIK VS	SAMAL /286 /2022 () //
465	ABLAPL/0013804/2022	BHAGABAN KHILAR	SATYABRATA SENAPATI	SIMULIA /237 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :21/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0013805/2022	STATE OF ODISHA MADHAB BEHERA	NEPOLEON SAHANI	// TANGI (KHURDA) /95 /1999
		VS	VS	()
467	ABLAPL/0013806/2022	STATE OF ODISHA LALIT MOHAN MEHER	GAUTAM TRIPATHY	// ATTABIRA /242 /2022
		VS	VS	()
468	ABLAPL/0013807/2022	STATE OF ODISHA SHIBAJI NAYAK	GAUTAM TRIPATHY	// ATTABIRA /242 /2022
		VS	VS	()
469	ABLAPL/0013808/2022	STATE OF ODISHA BALAKRUSHNA TRIPATHY	DEEPAK RANJAN PARIDA	// CHANDRASEKHARPUR /165 /2022
		VS	VS	()
470	ABLAPL/0013809/2022	STATE OF ODISHA KAILASH CHANDRA BEHERA	NIRANJAN SINGH (1)	// MAHANGA /300 /2022
		VS	VS	()
471	ABLAPL/0013810/2022	STATE OF ODISHA RANU BEHERA @ DIPTI RANJAN BEHERA	ASHOK KUMAR BEHERA (2)	// ITAMATI /235 /2022
		VS	VS	()
472	ABLAPL/0013811/2022	STATE OF ODISHA JOGINATH PASAYATA	AMITAV TRIPATHY	// KHANDAPARA /179 /2022
		VS	VS	()
473	ABLAPL/0013812/2022	STATE OF ODISHA SUNIL KUMAR PATTANAİK	SYAMALENDU PATNAİK	// FATEGARH /193 /2022
		VS	VS	()
474	ABLAPL/0013813/2022	STATE OF ODISHA KHULANA SAHOO	AMITAV TRIPATHY	// //0
		VS	VS	()
475	ABLAPL/0013814/2022	STATE OF ODISHA BINOD BISWAL	MANAS KUMAR CHAND	// JANKIA P.S. /349 /2022
		VS	VS	()
476	ABLAPL/0013815/2022	STATE OF ODISHA AMARESWAR NAYAK	SIVANANDA SAMAL	// NIALI /265 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :21/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0013816/2022	STATE OF ODISHA DIPAK BARIK VS	BINI MISHRA VS	// BALIAPAL /188 /2022 ()
478	ABLAPL/0013817/2022	STATE OF ODISHA ABINASH DUTTA VS	BINI MISHRA VS	// JALESWAR /242 /2020 ()
479	ABLAPL/0013818/2022	STATE OF ODISHA SURYA NARAYAN DEBATA @ MILU VS	SURYA NARAYAN MISHRA VS	// BASELI SAHI PS /246 /2022 ()
480	ABLAPL/0013819/2022	STATE OF ODISHA DEBASISH MISHRA @ MILU VS	SURYA NARAYAN MISHRA VS	// PURI SADAR /271 /2022 ()
481	ABLAPL/0013820/2022	STATE OF ODISHA PRASANNA BAHINSAL VS	JNYANANANDA PANDA VS	// TUREIKELA /147 /2022 ()
482	ABLAPL/0013821/2022	STATE OF ODISHA SANJAY KUMAR MAHALI VS	R.N.BISWAL VS	// MANGALA BAG /247 /2022 ()
483	ABLAPL/0013822/2022	STATE OF ODISHA AMRIT KHAKHA VS	GOUTAM KUMAR ROURAY VS	// REAMAL /476 /2022 ()
484	ABLAPL/0013823/2022	STATE OF ODISHA JYOTI RANJAN DAS @ PAPU VS	PRADEEP KUMAR DAS VS	// CHANDABALI /335 /2022 ()
485	ABLAPL/0013824/2022	STATE OF ODISHA CHANDAN BEHERA @ GOGA BEHERA VS	SAILABALA JENA VS	// DHENKANAL TOWN /558 /2022 ()
486	ABLAPL/0013825/2022	STATE OF ODISHA CHANDAN BEHERA @ GOGA BEHERA VS	SAILABALA JENA VS	// DHENKANAL TOWN /556 /2022 ()
487	ABLAPL/0013826/2022	STATE OF ODISHA SIBA PRASAD MOHAPTRA @ SIBA VS STATE OF ODISHA	SAILABALA JENA VS	// DHENKANAL TOWN /559 /2022 () //

ORISSA HIGH COURT

FILING REPORT AS ON :21/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0013827/2022	DEEPAK @ DEPAK KU BEHERA @ DIPU BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	CHANDABALI /335 /2022 () //
489	ABLAPL/0013828/2022	CHANDAN BEHERA @ GOGA BEHERA VS STATE OF ODISHA	SAILABALA JENA VS	DHENKANAL TOWN /560 /2022 () //
490	ABLAPL/0013829/2022	BRAJA MOHAN BARIK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	CHANDABALI /335 /2022 () //
491	ABLAPL/0013830/2022	ALEKHA MAHALIK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	TIHIDI /339 /2022 () //
492	ABLAPL/0013831/2022	SAPU BARIHA VS STATE OF ODISHA	JAYADEBA BEHERA VS	PATNAGARH /176 /2022 () //
493	ABLAPL/0013832/2022	SURESH KUMAR MAHARANA @ SURESH MAHARANA VS STATE OF ODISHA	RAJJEET ROY VS	GOLANTHARA (BERHAMPUR) /371 /2022 () //
494	ABLAPL/0013833/2022	PUSPA GUPTA VS STATE OF ODISHA	SURYAKANTA DASH VS	SAHADEV KHUNTA /341 /2022 () //
495	ABLAPL/0013834/2022	LATA PARIDA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	MAHILA (BERHAMPUR) /170 /2022 () //
496	ABLAPL/0013835/2022	NISIT RANJAN PARIDA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	MAHILA (BERHAMPUR) /170 /2022 () //
497	ABLAPL/0013836/2022	NIHAR RANJAN PARIDA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	MAHILA (BERHAMPUR) /170 /2022 () //

ORISSA HIGH COURT

MISC CASES FILED on :21/10/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	10/2022 WPC(OAS)/9/2011	PURNA CHANDRA PANDA-MP	M/S SISIR KUMAR PUROHIT
2	10/2022 WPC(OAS)/9/2011	PURNA CHANDRA PANDA-MP	M/S SISIR KUMAR PUROHIT
3	10/2022 WPC(OAS)/9/2011	PURNA CHANDRA PANDA-MP	M/S SISIR KUMAR PUROHIT
4	60/2022 ARBA/26/2022	BIRLA INSTITUTE OF MANAGEMENT (BIMTECH), GOTHAPATNA, BBSR, KHURDA-MP	
5	73/2022 STREV/31/2022	M/S. SHREE BALAJI TABACCO BHANDAR-MP	SHADI RAM SHARMA
6	74/2022 STREV/31/2022	M/S. SHREE BALAJI TABACCO BHANDAR-MP	SHADI RAM SHARMA
7	75/2022 STREV/31/2022	M/S. SHREE BALAJI TABACCO BHANDAR-MP	SHADI RAM SHARMA
8	97/2022 JCRLA/85/2010	GOPAL SETHI-MP	
9	210/2022 CMAPL/564/2022	MAGA BEHERA-MP	ADV
10	211/2022 CMAPL/566/2022	SMT.BASANTILATA BAL-MP	B.S.PANIGRAHI
11	246/2022 MATA/20/2012	ANNAPURNA PANDA and ANR-MP	M/S.RABI NARAYAN BEHERA
12	247/2022 MATA/207/2022	DURGA PRASAD PRAHARAJ-MP	ALOK KUMAR MOHAPATRA
13	287/2022 RVWPET/83/2017	JADUMANI SETHI-MP	M/S.DR.SUJATA DASH
14	288/2022 RVWPET/83/2017	JADUMANI SETHI-MP	M/S.DR.SUJATA DASH
15	289/2022 RVWPET/83/2017	JADUMANI SETHI-MP	M/S.DR.SUJATA DASH
16	345/2022 RPFAM/264/2022	ANTARAYAMI SAHOO-MP	AMIT PRASAD BOSE
17	346/2022 RPFAM/264/2022	ANTARAYAMI SAHOO-MP	AMIT PRASAD BOSE
18	347/2022 RPFAM/266/2022	PINA SAMAL-MP	SRIKANTA MAHUNTA
19	378/2022 CRLMP/2198/2022	TAPAS KUMAR ROUT-MP	UNMESH CHANDRA JENA
20	405/2022 WPC(OA)/1467/2019	MAMATA TRIPATHY-MP	
21	452/2022 TRP(C)/406/2022	SANDHYA RANI RANA-MP	BIBHU PRASAD DAS
22	453/2022 TRP(C)/368/2022	NAMRATA NIBEDITA-MP	PRIYA RANJAN SINGH
23	454/2022 TRP(C)/407/2022	UDAYANATH GARNAIK-MP	SWAYAMJIT ROUT
24	455/2022 TRP(C)/408/2022	GOLAP AND GOLAPRANI GARNAIK-MP	SWAYAMJIT ROUT
25	456/2022 TRP(C)/409/2022	UDAYANATH GARNAIK-MP	SWAYAMJIT ROUT
26	636/2022	D.M,M/S. NATIONAL INSURANCE COMPANY LTD.-MP	PRASANTA KUMAR MAHALI

27	FAO/351/2022 688/2022 CRLREV/287/2017	YUDHISTHIR SWAIN-MP	M/S.BIBHU PRASAD DAS
28	689/2022 CRLREV/40/2018	SATRUGHANA SAHU-MP	LALITENDU BHUYAN
29	690/2022 CRLREV/497/2022	SOUMYA MOHANTY @ SAMANTARAY-MP	BIBHU PRASAD DAS
30	691/2022 CRLREV/497/2022	SOUMYA MOHANTY @ SAMANTARAY-MP	BIBHU PRASAD DAS
31	1089/2022 RSA/77/2017	SHREE SHREE RASHIK RAY THAKUR-MP	M/S.BANSHIDHAR BAUG
32	1090/2022 RSA/77/2017	SHREE SHREE RASHIK RAY THAKUR-MP	M/S.BANSHIDHAR BAUG
33	1091/2022 RSA/77/2017	SHREE SHREE RASHIK RAY THAKUR-MP	M/S.BANSHIDHAR BAUG
34	1092/2022 RSA/237/2022	M.RAGHUNATH@MELEKA RAGHUNATHA-MP	DHANANJAYA MUND
35	1093/2022 RSA/324/2007	RANKANATHA NAYAK-MP	M/S.PRAFULLA K.RATH
36	1094/2022 RSA/324/2007	RANKANATHA NAYAK-MP	M/S.PRAFULLA K.RATH
37	1095/2022 RSA/324/2007	RANKANATHA NAYAK-MP	M/S.PRAFULLA K.RATH
38	1096/2022 RSA/324/2007	RANKANATHA NAYAK-MP	M/S.PRAFULLA K.RATH
39	1097/2022 RSA/324/2007	RANKANATHA NAYAK-MP	M/S.PRAFULLA K.RATH
40	1098/2022 RSA/324/2007	RANKANATHA NAYAK-MP	M/S.PRAFULLA K.RATH
41	1099/2022 RSA/324/2007	RANKANATHA NAYAK-MP	M/S.PRAFULLA K.RATH
42	1100/2022 RSA/324/2007	RANKANATHA NAYAK-MP	M/S.PRAFULLA K.RATH
43	1101/2022 RSA/324/2007	RANKANATHA NAYAK-MP	M/S.PRAFULLA K.RATH
44	1105/2022 CMP/1053/2022	DIPIS KUMAR SWAIN-MP	HEMANT KU. TRIPATHY
45	1106/2022 CMP/1054/2022	SRI NRUSINGHANATH JEW @NAGA MATH BIJE-MP	GANESH PRASAD SAMAL
46	1107/2022 CMP/924/2022	BASANTILATA MISHRA@BASANTI MISHRA-MP	KOUSIK ANANDA GURU
47	1108/2022 CMP/385/2022	LAXMAN KUMAR PATEL-MP	PRAFULLA KUMAR RATH
48	1109/2022 CMP/1057/2022	SRI RAM PRATAP KHERIA-MP	SANDIPANI MISRA
49	1110/2022 CMP/1055/2022	RAIPUDI RAJESWARI-MP	PRASANTA KUMAR PANDA
50	1175/2022 WPC(OAC)/4161/2014	SHIV SUNDAR JENA-MP	M/S.ARJUNA CHANDRA BEHERA
51	1176/2022 WPC(OAC)/2295/2009	JAYASHREE BISWAL-MP	
52	1177/2022 MACA/191/2020	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.	SUMRAT SATPATHY
53	1178/2022 MACA/548/2022	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD.	SOHNIABTI ROY
54	1179/2022 MACA/549/2022	UMESH KUMAR SHARMA-MP	DIPTIREKHA NANDA
55	1180/2022 MACA/549/2022	UMESH KUMAR SHARMA-MP	DIPTIREKHA NANDA
56	1181/2022 MACA/550/2022	DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.	MOHONNATH ROY
57	1182/2022 MACA/551/2022	MAMATA ROUT-MP	KARUNAKAR NAYAK

58	1183/2022 MACA/551/2022	MAMATA ROUT-MP	KARUNAKAR NAYAK
59	1749/2022 CRLA/770/2021	SANDHYARANI MAJHI-MP	M/S. RAMESH SAHOO, S.PRADHAN
60	1750/2022 CRLA/516/2015	PRASANTA KUMAR SAMANTARAY-MP	M/S.A.PATTANAIK, M.DAS
61	1751/2022 CRLA/940/2022	RAJU JAL-MP	RAGHUNATH BISWAL
62	1752/2022 CRLA/940/2022	RAJU JAL-MP	RAGHUNATH BISWAL
63	1753/2022 CRLA/940/2022	RAJU JAL-MP	RAGHUNATH BISWAL
64	1754/2022 CRLA/941/2022	HEMALATA LUHARI-MP	SWARUP KUMAR PATNAIK
65	1755/2022 CRLA/941/2022	HEMALATA LUHARI-MP	SWARUP KUMAR PATNAIK
66	1756/2022 CRLA/941/2022	HEMALATA LUHARI-MP	SWARUP KUMAR PATNAIK
67	1757/2022 CRLA/139/2016	SUBASH SIKDAR-MP	M/S.RAKESH KU. DASH S.K.SAMANTARAY G.N.PARI
68	1900/2022 BLAPL/9475/2022	KUNJA BIHARI KHADIA-MP	
69	1901/2022 BLAPL/10072/2022	MAHENDRA SINGH-MP	RAMESH AGARWAL
70	1902/2022 BLAPL/4787/2021	DEBASISH MUKHERJEE @ BABAJI-MP	TANMAY KUMAR MOHANTY, RAMESH KUMAR SAHU
71	1903/2022 BLAPL/4273/2022	NABA PRADHAN-MP	BISWAJIT RANJAN TRIPATHY
72	1904/2022 BLAPL/9051/2022	JITENDRA SAHOO @ SILU-MP	SUBODH KUMAR MOHANTY
73	1905/2022 BLAPL/9591/2022	GOPI MAHAKUD-MP	SHAKTI PRASAD DAS
74	1906/2022 BLAPL/7069/2022	SANTOSH KINDAL-MP	RAGHUNATH BISWAL
75	1907/2022 BLAPL/6932/2022	BIJENDRA KUMAR MUKHI-MP	BIDYALOK MOHAPATRA
76	1908/2022 BLAPL/10328/2022	SAMEER SWAIN-MP	BISHWA RANJAN SAHU
77	1909/2022 BLAPL/10330/2022	SAMIR SWAIN @ SAMEER SWAIN-MP	BISHWA RANJAN SAHU
78	2072/2022 ABLAPL/2728/2022	SUDAM BISWAL-MP	
79	2073/2022 ABLAPL/10248/2022	SAURAV KUMAR MISHRA-MP	
80	2074/2022 ABLAPL/12094/2022	JADU DAS @ KSHIROD DAS-MP	
81	2075/2022 ABLAPL/10590/2022	BRAJAMOHAN HABADASINGH @ KUNU-MP	
82	2076/2022 ABLAPL/12774/2022	PINTU BALIARSINGH @ AJAYA BALIARSINGH-MP	
83	2077/2022 ABLAPL/16599/2021	JOSHEF PURTY-MP	
84	2078/2022 ABLAPL/11725/2022	BISWAJIT SWAIN-MP	
85	2079/2022 ABLAPL/13009/2022	SIPU DEHURY-MP	
86	2080/2022 ABLAPL/12274/2022	PRASANTA KUMAR BALIARSINGH-MP	
87	2081/2022 ABLAPL/12886/2022	BULU@LAXMIDHAR BHUTIA-MP	
88	2082/2022 ABLAPL/8332/2019	MADAN TALIA-MP	
89	2083/2022	PRABASH CHANDRA MISHRA-MP	

90	ABLAPL/5713/2019 2084/2022	PRABASH CHANDRA MISHRA-MP	
91	ABLAPL/12526/2020 2085/2022	PRABASH CHANDRA MISHRA-MP	
92	ABLAPL/12865/2020 2086/2022	PRABASH CHANDRA MISHRA-MP	
93	ABLAPL/14283/2020 2087/2022	MOTIRAJ NANDA-MP	
94	ABLAPL/16660/2021 2088/2022	SMRUTI RANJAN JENA @ MITIKA JENA-MP	
95	ABLAPL/8589/2022 2089/2022	ARATA BEHERA-MP	
96	ABLAPL/11430/2022 2090/2022	JAMBESWAR ROUTRAY-MP	ACHYUTANANDA PATNAIK
97	ABLAPL/3752/2020 2091/2022	DEEPAK SUNA-MP	RAJJEET ROY
98	ABLAPL/7760/2022 2409/2022	PADMAN BEHERA-MP	SAROJ KUMAR PADHI
99	CRLMC/3092/2022 2410/2022	LEENA MISHRA-MP	
100	CRLMC/503/2022 2411/2022	DR. CHAITANYA CHARAN DAS-MP	R.N.SINGH
101	CRLMC/3096/2022 2412/2022	MANOJ KUMAR JENA-MP	GOPAL KRISHNA NAYAK
102	CRLMC/3099/2022 2413/2022	PRAJNA PRAKASH NAYAK-MP	BALARAM NAYAK
103	CRLMC/3100/2022 2414/2022	SANTOSH BHOL-MP	BISWA KUMAR MISHRA
104	CRLMC/3101/2022 2415/2022	SWEEKAR NAYAK-MP	MR.H.S.MISHRA, M/S.DHANANJAYA MUND
105	CRLMC/561/2017 2415/2022	SUJIT KUMAR BISWAL-MP	CHIRANJAYA MOHANTY
106	CRLMC/3105/2022 2416/2022	RAJ KUMAR BEHERA-MP	AMULYA RATNA PANDA
107	CRLMC/3110/2022 2417/2022	ANKIT KHANDELWAL-MP	L.N.RAYATSINGH
108	CRLMC/1308/2022 2418/2022	SK.ISRAIL-MP	B.N.MAHAPATRA
109	CRLMC/3112/2022 2419/2022	DR.PRAHALLAD PANDA-MP	PARTHA MUKHERJI
110	CRLMC/3113/2022 2420/2022	VICTOR GEORGE OSTA@VICTOR OSTA-MP	DINESH KUMAR PATRA
111	CRLMC/3114/2022 2421/2022	SAYED SALMAN-MP	MANAS CHAND
112	CRLMC/3115/2022 2422/2022	BISWAJAYA DAGARA-MP	PRAVASH CHANDRA JENA
113	CRLMC/3118/2022 2423/2022	KANHA@SOUMYA RANJAN RATH-MP	PRAVASH CHANDRA JENA
114	CRLMC/3119/2022 2424/2022	RAKESH PRADHAN-MP	PRAVASH CH JENA
115	CRLMC/3120/2022 3357/2022	ALLAHADINI MISHRA-MP	MANOJ KUMAR MOHANTY
116	WA/1389/2022 3358/2022	SHAKUNTALA JENA-MP	
117	WA/325/2016 3359/2022	GOVERNING BODY, BIREN MITRA MEMORIAL WOMENS	DR.PURGISOHTORMASIAH-MP
118	WA/1392/2022 3360/2022	GOVERNING BODY, BIREN MITRA MEMORIAL WOMENS	DR.PURGISOHTORMASIAH-MP
119	WA/1392/2022 3361/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
120	WA/1390/2022 3362/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
	WA/1390/2022		

121	3363/2022 WA/1391/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
122	3364/2022 WA/1391/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
123	3365/2022 WA/1393/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, A.G.A.
124	3366/2022 WA/1393/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, A.G.A.
125	3367/2022 WA/1393/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, A.G.A.
126	14474/2022 WP(C)/24968/2022	MINAKSHI PADHY-MP	ASHOK DAS
127	14475/2022 WP(C)/27988/2022	SAROJINI MOHANTY-MP	ASHOK KUMAR SARANGI
128	14476/2022 WP(C)/28908/2021	BIBHUTI BHUSAN DAS-MP	J.M PATTANAIAK
129	14477/2022 WP(C)/14407/2022	NTPC POWER WORKERS UNION, ANGUL-MP	SUBRAT MISRA
130	14478/2022 WP(C)/27996/2022	AMIT KUMAR-MP	RAKESH BEHERA
131	14479/2022 WP(C)/27997/2022	M/S HOTEL MAA TARINI, GANJAM-MP	SOUBHAGYA KUMAR DASH
132	14480/2022 WP(C)/774/2022	DR. LAXMIDHAR JENA-MP	PAMI RATH
133	14481/2022 WP(C)/27998/2022	DR. JYOTIRANJAN MALLICK-MP	PAMI RATH
134	14482/2022 WP(C)/5358/2022	BIRANCHI NARAYAN DAS-MP	SHASHI BHUSAN JENA
135	14483/2022 WP(C)/27999/2022	JAYARAM PRASAD-MP	BIPLAB P.B. BAHALI
136	14484/2022 WP(C)/28000/2022	RATIKANTA DANI-MP	BIPLAB P.B. BAHALI
137	14485/2022 WP(C)/28001/2022	CHANDRAMA BISWAL-MP	BIBHUTI BHUSAN MISHRA
138	14486/2022 WP(C)/2032/2021	BHARATI SETHI-MP	NIRANJAN LENKA
139	14487/2022 WP(C)/17183/2021	RABI RANJAN DASH-MP	NIRANJAN LENKA
140	14488/2022 WP(C)/28011/2022	PRASANTA KUMAR MISHRA-MP	BISWAJIT MOHAPATRA
141	14489/2022 WP(C)/18471/2022	KARUNAKAR JENA-MP	
142	14490/2022 WP(C)/26192/2022	POWER GRID CORP. OF INDIA LTD., BALANGIR-MP	ADITYA NARAYAN DAS
143	14491/2022 WP(C)/26193/2022	POWER GRID CORPORATION OF INDIA LTD., BALANGIR-MP	ADITYA NARAYAN DAS
144	14492/2022 WP(C)/26194/2022	POWER GRID CORP. OF INDIA LTD., BALANGIR-MP	ADITYA NARAYAN DAS
145	14493/2022 WP(C)/26195/2022	POWER GRID CORPORATION OF INDIA LTD., BALANGIR-MP	ADITYA NARAYAN DAS
146	14494/2022 WP(C)/26196/2022	POWER GRID CORPORATION OF INDIA LTD., BALANGIR-MP	ADITYA NARAYAN DAS
147	14495/2022 WP(C)/26194/2022	POWER GRID CORP. OF INDIA LTD., BALANGIR-MP	ADITYA NARAYAN DAS
148	14496/2022 WP(C)/28021/2022	SASHIKANTA SATPATHY-MP	PRADEEP KUMAR MAHAPATRA
149	14497/2022 WP(C)/28028/2022	PRADIP KUMAR PATRA-MP	ASHOK KUMAR PANIGRAHI
150	14498/2022 WP(C)/25391/2022	DR. ASEEMA MALLIK-MP	PAMI RATH
151	14499/2022 WP(C)/25391/2022	DR. ASEEMA MALLIK-MP	DURGESH NARAYAN RATH
152	14500/2022	SABITA AGRAWAL-MP	

153	WP(C)/23818/2022 14501/2022	BIJAY KETAN MANGARAJ-MP	SUBRATA MISHRA
154	WP(C)/28033/2022 14502/2022	UTKAL ALUMINA INTERNATIONAL LTD., RAYAGADA-MB.P.TRIPATHY	
155	WP(C)/25529/2022 14503/2022	BADRI NARAYAN RAY-MP	SAMEER KUMAR DAS
156	WP(C)/28034/2022 14504/2022	SABITA MOHANTY-MP	M/S.RABINDRA N.PRUST
157	WP(C)/3853/2015 14505/2022	TRIBENI DAS-MP	BRUNDABAN ROUT
158	WP(C)/28041/2022 14506/2022	JYOSTNA RANI GOUDA-MP	GOUTAM KUMAR ROUSTRAY
159	WP(C)/28050/2022 14507/2022	SUMANTA SAMAL-MP	BHABANI SANKAR TRIPATHY (1)
160	WP(C)/28056/2022 14508/2022	JUBULEE JAYASHREE BAGH-MP	ABHILASH MISHRA
161	WP(C)/28059/2022 14509/2022	KUSHA PANIGRAHI-MP	CHANDRA SEKHAR PANDA
162	WP(C)/10575/2020 14510/2022	AKABAR KHAN-MP	M/S.MANOJ KU.MOHANTY
163	WP(C)/20182/2009 14511/2022	BISWAJIT SAHOO-MP	MANAS CHAND
164	WP(C)/12322/2022 14512/2022	SUKANTA KUMAR PARIDA-MP	SUKANTA KUMAR NAYAK
165	WP(C)/28084/2022 14513/2022	TAPAN KUMAR SAMAL-MP	PRABODHA CH. NAYAK
166	WP(C)/28100/2022 14514/2022	DIPTIMAYEE DAS-MP	SANTOSH KUMAR SWAIN
167	WP(C)/28113/2022 14515/2022	SANKHA CHANDRA TUDU-MP	PRASANNA KUMAR SAHOO
168	WP(C)/28127/2022 14516/2022	BIRENDRA KESHARI ARUKHA-MP	GOPAL KRISHNA NAYAK
169	WP(C)/8573/2022 14517/2022	SANJUKTA SWAIN-MP	NITYANANDA BEHURIA
170	WP(C)/28132/2022 14518/2022	ONKAR SINGH-MP	SOUMYA DEV RAY
171	WP(C)/28136/2022 14519/2022	AMIYA KUMAR PANIGRAHI-MP	KSHIROD K. ROUT
172	WP(C)/30361/2020 14520/2022	MAHANADI COALFIELDS LTD., ANGUL-MP	DEBARAJ MOHANTY
173	WP(C)/28142/2022 14521/2022	MAHANADI COALFIELDS LTD., ANGUL-MP	DEBARAJ MOHANTY
174	WP(C)/28142/2022 14522/2022	MAHANADI COALFIELDS LTD.,ANGUL-MP	DEBARAJ MOHANTY
175	WP(C)/28147/2022 14523/2022	MAHANADI COALFIELDS LTD.,ANGUL-MP	DEBARAJ MOHANTY
176	WP(C)/28147/2022 14524/2022	MAHANADI COALFIELDS LTD., ANGUL-MP	DEBARAJ MOHANTY
177	WP(C)/28149/2022 14525/2022	PRADEEP JENA-MP	BINAYA KUMAR MOHANTY
178	WP(C)/28152/2022 14526/2022	MAHANADI COALFIELDS LTD., ANGUL-MP	DEBARAJ MOHANTY
179	WP(C)/28149/2022 14527/2022	SARASWATI SISHU VIDYA MANDIR, NILADRI VIHAR-MPSUDEEP KUMAR SARANGI	
180	WP(C)/28154/2022 14528/2022	ASHOK KUMAR MALLIK-MP	PABITRA KUMAR BEHERA
181	WP(C)/28168/2022 14529/2022	KAILASH HANTAL-MP	SURYAKANTA DASH
182	WP(C)/28178/2022 14530/2022	THE BM, TVS CREDIT SERVICES LTD., TAMILNADU-MP	SUSHANTA HARICHANDAN
183	WP(C)/28177/2022 14531/2022	ASHISH KUMAR PRADHAN-MP	BHAWANI SANKAR PANIGRAHI
	WP(C)/28183/2022		

184	14532/2022 WP(C)/28185/2022	NISHAMANI BEHERA-MP	MANMAYA KUMAR DASH
185	14533/2022 WP(C)/28184/2022	ASHISH KUMAR BARIK @ ASHISH BARIK-MP	RAKESH KUMAR DAS
186	14534/2022 WP(C)/28188/2022	SANTARAM SAHU-MP	KARUNAKAR NAYAK